ITEM NO.16 Court 3 (Video Conferencing) SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 92/2022

ARJIT SHUKLA & ORS.

Petitioner(s)

VERSUS

UNION OF INDIA & ANR.

Respondent(s)

(FOR ADMISSION and IA No.19898/2022-EXEMPTION FROM FILING O.T.)

Date: 21-03-2022 This petition was called on for hearing today.

CORAM:

HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE ABHAY S. OKA

For Petitioner(s) Mr. Gopal Sankaranarayanan, Sr Adv.

Mr. Shashank Singh, AOR

Mr. Anupam Chaudhary, Adv.

Ms. Tanya Srivastava, Adv.

Mr. Mrinal Kumar Sharma, Adv.

Mr. Adil Sharfuddin, Adv.

Mohd. Asad Khan, Adv

Mr. Rajiv Kumar Sinha, Adv.

For Respondent(s) Ms. Aishwarya Bhati, Ld ASG.

Ms. Ruchi Kohli, Adv.

Ms. Deepabali Dutta, Adv.

Mr. Bhuvan Kapoor, Adv.

Mr. Arvind Kumar Sharma, AOR

Mr. Naresh Kaushik, Adv.

Ms. Lalitha Kaushik, Adv.

Mr. Puroshattama Reddy, Adv.

Mr. Manoj Joshi, Adv.

Mr. Nishant Gautam, Adv.

Mr. Dhruv Joshi, Adv.

Mr. Yogesh Yadav, Adv.

Mr. Anand Singh, Adv.

Mr. Prafful Saini, Adv.

Ms. Eesha Sharma, Adv.

Mr. Vardhman Kaushik AOR

UPON hearing the counsel the Court made the following
ORDER

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We are informed that the UPSC has filed counter affidavit.

That be circulated alongwith paperbooks on the next date of hearing.

List this matter on 25.03.2022.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)